

इस वक्त इस तरह से दखल देने की  
जरूरत नहीं है।

**Shri Hari Vishnu Kamath** (Hos-  
hangabad): Sir, what about the Call-  
ing Attention Notice on the other  
subject?

**Mr. Speaker:** It will be taken up  
at Five o'clock. I said "it will be  
taken up later", but now I say that  
will be taken up at Five o'clock.

Let us proceed now.

12.14 hrs.

#### PAPERS LAID ON THE TABLE

#### STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES GIVEN BY MINISTERS

**The Minister of Parliamentary  
Affairs (Shri Satya Narayan Sinha):**  
I beg to lay on the Table the following  
statements showing the action taken  
by the Government on various assu-  
rances, promises and undertakings  
given by Ministers during the various  
sessions shown against each:—

- (i) Supplementary Statement No.  
II, Sixth Session, 1963 (Third  
Lok Sabha). [Placed in Lib-  
rary, see No. LT-2465/64].
- (ii) Supplementary Statement No.  
IV, Fifth Session, 1963 (Third  
Lok Sabha). [Placed in Lib-  
rary, see No. LT-2466/64].
- (iii) Supplementary Statement No.  
VIII, Fourth Session, 1963.  
(Third Lok Sabha)—[Placed  
in Library, see No. LT-2467/  
64].
- (iv) Supplementary Statement No.  
XIV, Second Session, 1962.  
(Third Lok Sabha)—[Placed  
in Library, see No. LT-2468/  
64].
- (v) Supplementary Statement No.  
XVII, First Session, 1962.

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(Third Lok Sabha)—[Placed  
in Library, see No. LT-2469/  
64].

- (vi) Supplementary Statement No.  
X, Sixteenth Session, 1962.  
(Second Lok Sabha). [Plac-  
ed in Library, see No. LT-  
2470/64].
- (vii) Supplementary Statement No.  
XIII, Fourteenth Session, 1961.  
(Second Lok Sabha). [Plac-  
ed in Library, see No. LT-  
2471/64].

#### DEFENCE OF INDIA (SECOND AMEND- MENT) RULES

**The Deputy Minister in the Minis-  
try of Finance (Shrimati Tarkeshwari  
Sinha):** I beg to lay on the Table a  
copy of the Defence of India (Second  
Amendment) Rules, 1964 published in  
Notification No. GSR 181 dated the 3rd  
February 1964, under section 41 of the  
Defence of India Act, 1962. [Placed  
in Library, see No. LT-2472/64].

#### COMMITTEE ON PRIVATE MEM- BERS' BILLS AND RESOLUTIONS

##### THIRTY-SIXTH REPORT

**Shri Krishnamoorthy Rao** (Shi-  
moga): I beg to present the Thirty-  
sixth Report of the Committee on  
Private Members' Bills and Resolu-  
tions.

#### PRESENTATION OF PETITIONS

**Shri Sivamurthi Swamy** (Koppal)  
I beg to present the following peti-  
tions:

- (1) A petition signed by a peti-  
tioner relating to an All India  
Free and Cheap Housing  
Scheme.
- (2) A petition signed by a peti-  
tioner relating to flood control  
and economical use of flood  
waters.